

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201 - C.A.(CAA)9(AHM)2024  
With  
ITEM No.202 – IA(Co.Act)/23(AHM)2024

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Jayatma Technologies Ltd.  
(Transferor Co.)  
Jayatma Technologies Pvt. Ltd.  
(Transferee Co.)

.....Applicant

**Order delivered on 18/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Siddharth H. Raval, Advocate  
For the Respondent :

**ORDER**

Learned counsel for the Applicant Companies again seeks adjournment to file appropriate documents by way of additional affidavit in support of the application.

Re-list for further consideration on 16.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**